

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3848  
ANSWERED ON:04.09.2012  
NATIONAL AGRICULTURAL INSURANCE SCHEME  
Bali Ram Dr. ;Haque Shri Mohammad Asrarul

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Union Government has received proposals from the State Governments including Bihar and Maharashtra to include kharif crops under the National Agricultural Insurance Scheme in view of the recent drought;
- (b) if so, the details thereof and the action taken by the Union Government thereon, State-wise;
- (c) whether the Union Government has extended the last date for the National Agricultural Insurance Scheme up to 15 August, 2012 so that more and more farmers are able to get the benefit of the scheme; and
- (d) if so, the details thereof along with the number of farmers benefited therein, State- wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a) & (b): No such proposals have been received from the States including Bihar and Maharashtra. However, the states are free to notify food crops, oilseeds & annual commercial/Horticultural crops subject to the availability of past yield data for adequate number of years and capacity of the State to conduct requisite number of Crop Cutting Experiments (CCEs) for making assessment of yield.
- (c) & (d): The cut off date for submission of proposals by farmers has been extended in some States as indicated in Annexure. As the Kharif season is in progress, details of farmers benefited will be known after the closing of the season.